

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 580 OF 2025**

**IN THE MATTER OF:**

**Vinod Kumar** .....PETITIONER

**VERSUS**

**State of Haryana & Ors.** .....RESPONDENT

**MEMO OF PARTIES (As Per ORDER DATED 28.11.2025)**

**Vinod Kumar** .....PETITIONER

**VERSUS**

1. State of Haryana  
Through Additional Chief Secretary,  
Environment and Climate Change Department, Government of Haryana  
IInd Floor, Bays No. 55-58, Paryatan Bhawan,  
Sector-2, Panchkula, Haryana-134109  
Email: [environment@hry.nic.in](mailto:environment@hry.nic.in) / [csharyana@gov.in](mailto:csharyana@gov.in) **Respondent No.1**
2. District Magistrate, Karnal  
Commercial Complex, Part 1, Sector 12, Karnal, Haryana 132001  
Email: [dckrl@hry.nic.in](mailto:dckrl@hry.nic.in)/ [krl.commissioner-hry@gov.in](mailto:krl.commissioner-hry@gov.in) **Respondent No.2**
3. Haryana State Pollution Control Board  
C-11, Sector-6, Panchkula, Haryana - 134109  
Email: [hqhspcb@hspcb.org.in](mailto:hqhspcb@hspcb.org.in) **Respondent No.3**
4. M/s. Bajrang Industries  
(Project Proponent)  
Situated in Village Kairwali, Tehsil Gharaunda,  
District Karnal, Haryana-132114 **Respondent No.4**